

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1901
TO BE ANSWERED ON JULY 31, 2025

PMAY-U IN CHHATTISGARH

NO. 1901. SHRI VIJAY BAGHEL :

Will the Minister of Housing and Urban Affairs be pleased to state :

- (a) **the number of beneficiaries registered under the Pradhan Mantri Awas Yojana – Urban (PMAY-U) along with the number of houses sanctioned and completed thereunder in Chhattisgarh during the last twelve months;**
- (b) **the number of beneficiaries registered under the said yojana in Durg Lok Sabha Constituency and Bemetara region along with the number of houses sanctioned and completed thereunder; and**
- (c) **the time by which the construction of houses is likely to be completed in Durg Lok Sabha Constituency?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) Land' and 'Colonization' are State subjects. Therefore, schemes related to housing are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban households across the country. Furthermore, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to support 1 crore additional eligible beneficiaries.

PMAY-U & PMAY-U 2.0 are demand driven schemes and Government of India has not fixed any State-wise target for construction of houses. Under the schemes, States/UTs conduct demand survey in their respective jurisdiction and validate the beneficiaries to ascertain eligibility. In order to ensure that the scheme effectively addresses the housing needs of urban poor, a Unified Web-portal has been developed by the Ministry under PMAY-U 2.0. Eligible citizens are also allowed to apply

through Unified Web Portal and register their demand. States/UTs/Urban Local Bodies (ULBs) validate the beneficiaries as per the eligibility criteria of the scheme guidelines and selection/ scrutiny of beneficiary list is done at multiple levels in the States/UTs. After fulfilling the procedures laid down in the Scheme Guidelines, the houses are approved by State Level Sanctioning and Monitoring Committee (SLSMC) and forwarded to Central Sanctioning and Monitoring Committee (CSMC) for consideration of release of Central Assistance.

Based on the project proposals submitted by the State Government of Chhattisgarh, a total of 2.99 lakh houses have been sanctioned by the Ministry under PMAY-U & PMAY-U 2.0 as on 21.07.2025, out of which 12,906 houses have been sanctioned during last 12 month under PMAY-U 2.0. Out of total sanctioned houses, 2.57 lakh have been completed so far, of which 17,813 houses have been completed during the last 12 months.

(b) Physical and financial progress under PMAY-U & PMAY-U 2.0 in Durg Lok Sabha Constituency and Bemetara district of the State of Chhattisgarh are at Annexure.

(c) The time period for completion of projects generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangements of funds by beneficiaries etc. The scheme period of PMAY-U has been extended upto 31.12.2025 to complete the houses sanctioned without changing the funding pattern and implementation methodology. States/UTs have been advised to expedite the construction of sanctioned houses under PMAY-U so that all houses are completed within the stipulated timeline. The houses under PMAY-U 2.0 have been sanctioned this year only.

**Physical and financial progress under PMAY-U & PMAY-U 2.0 in Durg
Lok Sabha Constituency and Bemetara district of the State of
Chhattisgarh**

Sr. No.	Particulars	Durg Parliament Constituency	Bemetara District
1	Houses Sanctioned (Nos)	50,329	10,111
2	Houses Grounded for Construction (Nos)	47,602	9,248
3	Constructions of Houses Completed (Nos)	43,947	8,761
4	Central Assistance Sanctioned (₹ in Cr.)	815.02	155.11
5	Central Assistance Released (₹ in Cr.)	738.94	118.51